

IN THE HIGH COURT OF KARNATAKA AT DHARWAD BENCH  
ON THE DAY OF Wednesday THE 26th Day Of March 2025  
COURT HALL NO.13 SITTING AT PRL.BENCH BENGALURU  
at 02:30PM  
BEFORE

THE HON'BLE JUSTICE H.P.SANDESH

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:  
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Pet/Apl/Comp & Adv	Resp & Adv
<b>"MATTER PERTAINS TO DHARWAD BENCH"</b>			
<b>ADMISSION</b>			
1	CRL.P 102950/2022 A/W OFFICE NOTE (R(J) CIRCULAR NO.169/2022 DATED 21/9/2022) (DATE)	(482(Cr.PC)/528(BNSS), ) PET: SHRI. SAMEEULLA S/O ABDULKAREEM SALAGAR <b>SHIVRAJ S BALLOLI</b>	RES: THE STATE OF KARNATAKA AND OTHERS  HCGP FOR R1 R2: BALAPPA - SD
2	CRL.P 103583/2022 A/W IA 1/2022 FOR STAY 2) OFFICE NOTE (R(J) CIRCULAR NO.169/2022 DATED 21/9/2022) (DATE)	(482(Cr.PC)/528(BNSS), ) PET: MR SOMANATH ACHAPPA S/O LATE MAHABALESHWAR ACHAPPA <b>NEELENDRA . D. GUNDE</b>	RES: STATE OF KARNATAKA AND OTHERS  HCGP FOR R-1 RANJITA G ALAGAWADI FOR R2

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